

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Auspice Trading Private Limited; Date of commencement of liquidation: 31st January' 2019 (Order passed on 21st January' 2019 and Liquidator received copy of order on 31st January' 2021)

List of stakeholders as on: 19th March' 2021

List of operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim						% share in total amount of claims admitted
1	N.A.	Sachin Todanker	ATPL/04	02-03-2019	5,10,438	5,10,438	5,10,438	Employees	0.014	0	0	-	0	No
2	N.A.	Govind Masurakar	ATPL/05	02-03-2019	4,99,183	4,99,183	4,99,183	Employees	0.013	0	0	-	0	No